

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:522  
ANSWERED ON:14.07.2014  
CONSTITUTION OF RELIGIOUS TRUSTS  
Patle Smt. Kamla Devi

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the details of the States wherein any Trusts to manage the affairs of religious /pilgrimage,places have been set up including Chattisgarh;
- (b) whether the Government has issued or proposes to issue any guidelines regarding setting up of trusts to manage religious/pilgrimage places; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) The information is being collected and will be laid on the Table of the House.
- (b) The Union Government has neither issued nor proposes to issue any guidelines to the State Governments about setting up trusts to manage religious places.
- (c) Does not arise.